

## SHORT SUMMARY OF THE COMBINATION

**(Under Regulation 13 (1B) of the Competition Commission of India (Procedure in regard to the transaction of business relating to combinations) Regulations, 2011, as amended)**

1. The Transaction concerns the acquisition by Deccan Fine Chemicals (India) Pvt. Ltd. ("Deccan") of an agrochemical manufacturing facility located at Corlim, Goa on slump sale basis from Syngenta India Ltd ("SIL") (together, the "Parties"). In this regard, the Parties have executed a Business Transfer Agreement ("BTA") along with certain ancillary documents.
2. Subject to regulatory approvals and conditions of the BTA, the transaction is expected to be completed by April 1, 2016 or a mutually agreed date between the Parties ("Closing Date"). As on the Closing Date, the agrochemical manufacturing facility of SIL at Goa including its assets, licenses & permits, assumed liabilities and employees will be transferred to Deccan on a going concern basis.
3. Deccan is a company incorporated under the Companies Act, 1956 on August 24, 2006. Deccan is engaged in the manufacture of chemical based active ingredients and intermediates for agricultural chemicals, veterinary medicines and speciality chemicals. About 84% of Deccan's revenue is generated from exports out of India. It has no branches or subsidiaries outside India.
4. SIL is a company incorporated under the Companies Act 1956 on March 23, 2000. SIL is engaged in the business of agrochemicals and seeds processing. It has presence in both domestic as well as international markets. The agrochemical business manufactures and formulates crop protection chemicals, which are categorized as insecticides, fungicides, herbicides and plant growth regulators. SIL's seeds business is mainly engaged in breeding, multiplication and distribution of vegetables and field crop seeds.
5. The relevant market to which the transaction relates would be herbicides for rice crops in India.